

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

337/241-242/PB/2018

IN THE MATTER OF:

Parveen Aggarwal HUF & Anr.

.... Applicant/petitioner

v.

Signatureglobal (India) Pvt. Ltd.

.... Respondent

Order under Section 241-242.

Order delivered on 27.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Applicant:

Dr. U.K Chaudhary, Sr. Adv. with Ms. Manisha Chaudhary, Mr. Mansumyer Singh & Ms. Rashmi, Advs.

For the Respondent:

Mr. Alok Dhir
Ms. Jayshree Shukla Dasgupta for R-6-8
Mr. Krishnendu Datta, Amit Bajaj for R 1-5

ORDER

An affidavit dated 26.08.2018 has been filed and the same is taken on record. A copy thereof has been furnished to the counsel for the non-applicant-respondent 1, 6, 7 & 8. Ld. Counsels for the aforesaid respondents request and are granted a day's time to study the affidavit then and make submissions.

List on 28.08.2018.

— Sd —

(M.M.KUMAR)
PRESIDENT

— Sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)